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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3783/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Changlang and Longding, Khonsa, Arunachal Pradesh.

Dated Guwahati, 19th July, 2019.

Sub:- Casual Leave.

Ref:- Application dated 18.07.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 22.07.2019 along with station leave permission from 21.07.2019 to 22.07.2019, has been ~~granted~~/rejected, subject to availability of casual leave in your credit for the year 2019.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3785
Memo NO.HC.VII-21/2008/3784-A, dated 19.07.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

19/7/19
JT. REGISTRAR (VIGILANCE)

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